

impact on conservation of forest resources in Andhra Pradesh;

(b) if so, the other main issues on which the Committee has been asked to report;

(c) whether the expert Committee has also been asked to revive the ongoing schemes related to the forest sector to ascertain their efficacy and suggest improvements; and

(d) if so, the time by which committee is likely to submit its report?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The Central and State Government have not specifically constituted any expert committee on the issues having an impact on conservation of forest resources. However, two expert committees have been constituted by the State Government as per the directions of Supreme Court dated 12.12.96 in writ Petition No. 202 of 1995.

(b) and (c) Main issues on which committees have been asked to report are as under:-

(i) Identify areas which are "forests" irrespective of whether they are so notified, recognised or classified under any law, and irrespective of the ownership of the land of such forest;

(ii) Identify areas which were earlier forests but stand degraded, denuded or cleared;

(iii) Identify areas covered by plantation trees belonging to the Government and those belonging to private persons.

(iv) the sustainable capacity of the forests of the State que saw mills and timber based industry.

(v) The number of existing saw mills which can safely be sustained in the State;

(vi) The optimum distance from the forest qua that State, at which the saw mill should be located.

(d) The Committee have already submitted their Report to the Court.

[Translation]

Development of Uttarakhand Region

4913. SHRI SOHAN VEER SINGH : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Uttar Pradesh has submitted some plans to the Union Government for the development of Adivasi areas of Uttarakhand region for approval;

(b) if so, the details thereof; and

(c) the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

Children Reformatory Centre

4914. SHRI ANAND RATNA MAURYA:
KUMARI UMA BHARATI:
SHRIMATI KETAKI DEVI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether once again some children ran away from children reformatory centre situated near Delhi Gate in Delhi recently by breaking up the enclosure;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOLDAR) : (a) and (b) On 20.4.97, 5 boys ran away from the Observation Home for Boys situated near Delhi Gate in Delhi. Of them one has since been traced.

(c) and (d) Yes, Sir. The inquiry has revealed that the lapse is *prima facie* attributable to the negligence of the private security guards deployed at the Home.

Cold Storages

4915. SHRI K.C. KONDAIAH : Will the Minister of FOOD be pleased to state:

(a) whether the Central Warehousing Corporation proposes to conduct surveys and establish cold storages and to take up other expansion projects in Karnataka;

(b) if so, the places proposed for establishing cold storages in Karnataka;

(c) whether the Central Warehousing Corporation has sought allotment of lands at the proposed places at concessional rates; and

(d) if so, the response of the State Government thereto?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) Yes, Sir. The Corporation has proposal for undertaking survey for setting up of cold storage units in the State of Karnataka at the following places :

- (1) Chintamani
- (2) Dodaballapur
- (3) Mulbagal
- (4) Srinivaspura
- (5) Kolar

(c) Yes, Sir. The Corporation has made a request to the State Government of Karnataka for allotment of land for setting up of cold storages at these places at concessional rates/free of cost besides supply of assured electric power at concessional tariff, as applicable to farmers.

(d) The State Government has not agreed. The matter is being again taken up with them by the Central Warehousing Corporation .

[Translation]

Sugar Mills

4916. SHRI ASHOK PRADHAN : Will the Minister of FOOD be pleased to state:

(a) whether a decision was taken earlier to set up sugar mill at Jahangirpur and Dadri in Khurja, Uttar Pradesh;

(b) if so, the details thereof;

(c) the latest position in this regard; and

(d) the time by which the construction work of these sugar mills are likely to be completed and the reasons of delay in completion of the same?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) A letter of intent No. LI : 764 (1989) dated 16.10.1989 has been issued to M/s. U.P. Cooperative Sugar Factories Federation Limited, Lucknow for setting up of a new sugar factory of 2500 TCD at Jahangirpur, Jewar, Distt. Bulandshahr (Uttar Pradesh) and no letter of intent has been granted for setting up of a new sugar factory at Dadri in Khurja (Uttar Pradesh).

(c) Work for setting up of the mill at Jewar was started but later on due to financial constraints, it has been decided not to set up this mill in cooperative sector. Action for liquidation of the mill society and disposal of assets is in progress.

(d) Question does not arise.

[English]

Production of Foodgrains

4917. SHRI MULLAPALLY RAMACHANDRAN :
SHRI V. PRADEEP DEV :
JUSTICE GUMAN MAL LODHA :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of AGRICULTURE be pleased to state:

(a) the target of foodgrains production fixed for the Eighth Five Year Plan in each State, year-wise and crop-wise;

(b) the production actually achieved in each State during the said period, year-wise and crop-wise;

(c) whether there has been considerable decrease in the production of several crops in some States during this period;

(d) if so, the details thereof and the reason for decrease, crop-wise and State-wise;

(e) the estimated demand/requirement of foodgrains in the country during the year 1997-98 and by the end of 2002; and

(f) the measures being taken or proposed to be taken to meet the requirement/demand of the foodgrains?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) to (d) Statement¹ to V giving State-wise, crop-wise targets and achievements in foodgrains production during the Eighth Five Year Plan i.e. 1992-93 to 1996-97 (year-wise) are enclosed. The main reasons for foodgrains production falling short of the targetted levels in different States and for the country as a whole are attributed to spatial and temporal aberrations in rainfall and weather situation, slow rate of increase and imbalanced use of fertilisers and decline in area under foodgrains during the Eighth Five Year Plan. Besides, coarse cereals and pulses are grown under rainfed conditions in less productive marginal lands with low inputs use and inadequate management practices, which affect the productivity.